

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**DFR No. 530 of 2011 in A. No. 47 of 2010 & I.A. No. 320 of 2013**

**Dated : 4<sup>th</sup> October, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Karnataka Power Transmission  
Corporation Ltd. & Anr. ... Review Petitioner(s)**

**Versus**

**M/s. Vijaylaxmi Hydro Power Ltd. ... Respondent(s)**

Counsel for the Review Petitioner(s) : Mr. A.M. Shodhan Babu

Counsel for the Respondent(s) : None

**ORDER**

Heard Mr. A.M. Shodhan Babu, learned counsel appearing on behalf of the applicant/review petitioner, on I.A. No. 320 of 2013 for condonation of delay in re-filing the Review Petition.

Order is reserved.

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

rkt